



\$~50(2022)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **EX.P. 58/2015**

VITOL S.A.

..... Decree Holder

Through: Mr Arvind Kr. Gupta, Advocate.

versus

ASIAN NATURAL RESOURCES
(INDIA) LIMITED

..... Judgement Debtor

Through: Mr Vinit Trehan, Advocate for Official
Liquidator.

Mr Bhavya Jain, Advocate for Liquidator.

Mr Mr Rajiv Kapur and Mr Akshit Kapur,
Advocates for SBI.

Ms Kanika Agnihotri, Advocate for NTPC.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER

20.04.2022

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1. A request for an adjournment is made by the learned counsel appearing for the Decree Holder.
2. At his request, list on 29.07.2022.

VIBHU BAKHRU, J

APRIL 20, 2022

pkv

Click here to check corrigendum, if any